GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 3028 TO BE ANSWERED ON THE 06TH AUGUST, 2021

RE-ALLOCATION OF UNUTILISED VACCINES

3028. SHRI N. REDDEPPA: SHRI BALASHOWRY VALLABHANENI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of Covishield and Covaxin vaccines allocated and released to Government centres and private hospitals under 75:25 formula since January, 2021, month-wise and State/UT-wise;
- (b) whether the released vaccines have been utilized by public and private facilities to the fullest extent by the end of each month, if so, the details thereof;
- (c) whether the private hospitals are not able to fully utilize their monthly quota, if so, the details thereof;
- (d) whether the Government proposes to re-allocate such quota of unutilized vaccines from private hospitals to Government vaccination centres of the concerned State/UTs on a daily or monthly basis for optimum utilization of the vaccines and if so, the details thereof and if not, the reasons therefor; and
- (e) the targeted time by which the Government proposes to complete at least one doze of vaccination to all citizen?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (e) From 1st May to 20th June 2021, "The Liberalized Pricing and Accelerated National COVID-19 Vaccination Strategy" was implemented to incentivize production by vaccine manufacturers and encourage new COVID-19 vaccines. Under this strategy, States/UTs and private hospitals were allowed to procure COVID-19 vaccine directly from manufacturers. Government of India procured 50% of monthly vaccine production by the domestic manufacturers, the State Government and private hospitals procured remaining 50% doses.

"The Revised Guidelines for Implementation of National COVID Vaccination Program" came in effect from 21st June 2021, under which Government of India procures 75% and

private hospitals can procure upto 25% of monthly vaccine production. Accordingly, the details of Covishield and Covaxin vaccines supplied to State/UT Government (as GoI supply and State procurement) and private hospitals during May, June and July 2021, State/UT-wise is at Annexure-1.

In order to ensure maximum utilization of the vaccines, a 15 days advance visibility of vaccine availability to States/UTs is provided by the Central Government with an advice to prepare and publicize in advance District-wise & CVC-wise plan for accelerating the coverage of COVID-19 vaccination and for maximizing the convenience of citizens.

The demand of COVID-19 vaccines from private hospitals is aggregated on Co-WIN portal and Government of India, through CoWIN platform, facilitates the sourcing of these vaccines by private hospitals in coordination with State Governments and vaccine manufacturers. The private hospitals, accordingly, prepare and publish the schedule of vaccination on Co-WIN portal as per the availability of vaccines with them.

As of 2nd August 2021, a total of 3.56 crore doses of Covid-19 vaccines have been procured by private hospitals.

The COVID-19 vaccines once procured by private hospitals is not re-allocated to Government vaccination centres.

COVID-19 vaccination is an ongoing and dynamic process, which is being guided by National Expert Group on Vaccine Administration for COVID-19 (NEGVAC) on the basis of concurrent scientific evidence. It is expected that eligible beneficiaries aged 18 years and above will be vaccinated by December 2021.

Covishield and Covaxin vaccines supplied to State/UT Government (as GoI supply and State procurement) and private hospitals during May, June and July 2021

(as on 3rd August 2021)

С	Г		(as on 3 August 2021)
S. No.	State/UTs	Supplies to Govt. of India and State/UT	Supplies to Private Hospitals
1	Andaman and Nicobar	1,29,280	1,000
2	Andhra Pradesh	1,48,76,460	3,47,030
3	Arunachal Pradesh	9,40,240	50,000
4	Assam	85,31,930	1,08,100
5	Bihar	1,72,66,190	0
6	Chandigarh	5,16,970	69,480
7	Chhattisgarh	60,93,730	35,700
8	Dadra and Nagar Haveli	2,16,200	0
9	Daman and Diu	2,45,240	0
10	Delhi	58,97,780	27,62,040
11	Goa	15,91,580	52,980
12	Gujarat	1,92,60,400	8,27,090
13	Haryana	73,30,410	13,25,540
14	Himachal Pradesh	33,47,540	40,200
15	Jammu & Kashmir	36,41,790	65,980
16	Jharkhand	61,78,080	1,84,000
17	Karnataka	1,71,28,300	47,00,180
18	Kerala	1,08,22,310	23,00,400
19	Ladakh	1,13,030	0
20	Lakshadweep	73,010	0
21	Madhya Pradesh	2,38,74,740	1,18,380
22	Maharashtra	2,20,51,230	1,04,07,750
23	Manipur	14,12,540	6,000
24	Meghalaya	10,77,720	0
25	Mizoram	8,36,930	12,000
26	Nagaland	6,71,250	0
27	Odisha	1,15,12,970	1,00,000
28	Puducherry	4,10,180	0
29	Punjab	61,15,650	2,61,240
30	Rajasthan	1,87,34,980	4,04,900
31	Sikkim	6,25,820	24,000
32	Tamil Nadu	1,56,48,290	21,25,480
33	Telangana	81,66,760	45,23,510
34	Tripura	26,14,820	3,000
35	Uttar Pradesh	3,75,79,870	11,19,220
36	Uttarakhand	38,56,440	2,31,200
37	West Bengal	1,66,14,910	34,86,640
	India	29,60,05,570	3,56,93,040